

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.756
TO BE ANSWERED ON 20.12.2017**

CREATION OF GRP POSTS

756. DR. KIRIT SOMAIYA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government of Maharashtra has created 640 posts for Government Railway Police without approval of the Ministry;

(b) if so, the details thereof;

(c) whether the Railways has received request from Maharashtra Government for ex-post-facto sanction and release of 50% reimbursement of cost incurred for creation of these posts;

(d) if so, the details thereof; and

(e) the present status of the ex-post-facto sanction and the time by which 50% cost incurred for this purpose will be reimbursed?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) to (e): As per extant provisions for creation of posts in GRP, proposal is required to be forwarded by State Government concerned, to concerned Zonal Railways, duly vetted by State Finance & Home Departments. The proposal is further examined by associate Finance of concerned Zonal Railways and with the approval of General Manager, proposal is forwarded to Railway Board for sanction.

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A request has been received from State Government of Maharashtra for post facto approval of 640 posts in Government Railway Police (GRP) and reimbursement of 50% of expenditure incurred on these posts. Since these posts were unilaterally created by State Government concerned, above request of State Government of Maharashtra has been forwarded to concerned Zonal Railways. Proposal is under different stages of examination between concerned Zonal Railways and GRP Maharashtra.
